

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO.468
ANSWERED ON 24 JULY, 2023

FUEL PUMPS OPERATED BY OIL COMPANIES AND STATE PSUS

468 Dr. John Brittas:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of fuel pumps directly operated by petroleum companies and various state PSUs during last five years;
- (b) the details thereof;
- (c) whether it is a fact that some private petroleum companies are offering discounts for petrol and diesel in their retail outlets;
- (d) whether state-run petroleum companies are charging from public inflated rates for petrol and diesel; and
- (e) the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a)&(b) Fuel pumps as Company Owned Company Operated (COCOs) are directly operated by Central Public Sector Undertakings (PSUs). Number of such COCO outlets operated by Central PSUs during the last five years is given below :

Central PSUs	Number of COCO outlets
BPCL	331
IOCL	165
HPCL	271
TOTAL	767

(c)to(e) Prices of petrol and diesel have been market determined with effect from 26.06.2010 and 19.10.2014 respectively. Since then, Oil Marketing Companies (OMCs) including both in Public and Private Sector take appropriate decisions on determination of prices of petrol and diesel independently.
